

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - I
CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 02-03-2020

PRESENT: SHRI R. VARADHARAJAN, MEMBER-JUDICIAL
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : IBA/115/2020
NAME OF THE PETITIONER(S) : INDIA INFOLINE HOME FINANCE LTD
NAME OF THE RESPONDENT(S) : SRI SUBHALAKSHMI INFRA PVT LTD
UNDER SECTION : SEC 7 OF IBC 2016

S.No.	Name (in Capital)	Represented by	Signature
1.	K. THULASIRAMAN For B.V. Sai Lakshmi	Counsel for Financial Creditor	<i>K. Thulasi Raman</i>

ORDER

Learned Counsel for the Petitioner is present and seeks for time to make submissions. At request, post this matter on 18.03.2020.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)